

(b) if so, whether Government propose to instruct the D.D.A. to allot the land; and

(c) if so, by what time and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) to (c) The Indian Railway Construction Company is one of the tenderers for construction of 12000 prefabricated MIG houses based on large panel industrialised building technique. The question of allotment of land to successful tenderers will arise only on finalisation of tenders.

[English]

Contingency plan for gas-based fertiliser plants

3884. DR. B. L. SHAILESH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether none of the six gas-based fertilizer plants that are to come up on the route of the HBJ pipeline have made any contingency plans that would take care of the expected delay of almost a year in the construction of the pipeline;

(b) if so, the reasons therefor; and

(c) the steps proposed to be taken to meet the situation ?

THE MINISTER OF STATE IN DEPARTMENT OF FERTILIZERS (SHRI K. NATWAR SINGH) : (a) The Ministry of Petroleum & Natural Gas have indicated that the feedstock requirements of the six gas-based fertilizer plants coming up to the route of the H-B-J gas pipeline are expected to be met in accordance with their time schedule.

(b) and (c) Does not arise.

Averting natural calamities in Sikkim

3885. SHRIMATI D.K. BHANDRI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are aware that the State of Sikkim has very young mountains which make the State very much prone to intense and recurring natural calamities such as landslides; and

(b) if so, the steps taken by Government to avert these natural calamities ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) and (b) The Ministry of Agriculture constituted a Committee of Experts on Landslides in Sikkim to enquire the causes of landslides in the State and to make suitable recommendations to control and check landslides. The report of the Committee is likely to be finalised, shortly. The final recommendations of the Committee will be circulated to all concerned for taking necessary action thereon.

Implementation of rural development programmes

3886. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Kerala has achieved the targets set under the IRDP, NREP and RLEGP during 1985; and

(b) the funds allotted by Centre and the amount utilised for each of the above programmes ?

THE MINISTER OF AGRICULTURE (S. BUTA SINGH) : (a) and (b) A statement showing targets and achievements as also funds allotted and utilised under IRDP, NREP and RLEGP in Kerala during 1985-86 is given below.

Statement

Targets and achievements as also funds allotted and utilised under IRDP, NREP and RLEGP in Kerala during 1985-86 (upto Feb. 1986)

	IRDP	NREP	RLEGP
Target	86,000 families	78.55 lakh man-days employment	61.00 lakh mandays employment
Achievement	21,206 families	84.98 lakh man-days employment	54.81 lakh man-days employment
Central allocation of funds (Rs. in lakhs)*	670.66	1060.00	2283.00
Utilisation of funds (Rs. in lakhs)	288.42 (up to Dec., 1985)	1432.65	1333.05

*(1) An equal amount is to be provided by the State Government under IRDP and NREP. RLEGP is fully funded by the Central Government.

(2) Under NREP an amount of Rs.117.38 lakhs was also available as unspent balance from previous year. Besides, quantity of 23,150 MTs of wheat equivalent to Rs. 347.25 lakhs as resource has also been released as additionality for NREP during 1985-86, thus, bringing the total availability of resources to Rs. 2584.63 lakhs under NREP inclusive of State share.

(3) Under RLEGP an amount of Rs.634.28 lakhs was also available as unspent balance from previous year. Besides, quantity of 23150 MTs of wheat equivalent to Rs. 347.25 lakhs as resource has also been released as additionality for NREP during 1985-86, thus, bringing the total availability of resources to Rs. 3264.53 lakhs under RLEGP.

Obsolete methods of agriculture and agricultural production

3887. SHRI JAGANNATH PATTNAIK : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are aware that use of obsolete equipments and methods in agriculture and agricultural production are still in practice in some States;

(b) if so, the names of such States; and

(c) the reaction of Government thereto ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) to (c) Use of traditional equipments and methods in agriculture and agricultural production are, in vogue, in varying degrees in different parts of various States in the country. The State and Central Governments through the various programmes have assisted the farmers in improving the agricultural production through the use of